

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.176/9/HDB/2017
NAME OF THE COMPANY	Air Costa Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Costa Aviation Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHIJEET TALWAR		8074663733	B-

ORDER

None appeared from the Petitioner and at the request of Shri Abhijeet Talwar, Ld. Counsel for the Respondent, case is posted to 03-11-2017.

MEMBER (Judi)